

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2290
TO BE ANSWERED ON 05.08.2024

Funds under NAFCC

2290 DR. DR KIRSAN NAMDEO:
DR. MOHAMMAD JAWED:
ADV. CHANDRA SHEKHAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the breakup of the fund sanctioned/utilised under the National Adaptation Fund for Climate Change (NAFCC) since Financial Year 2019-2020, year-wise;
- (b) the number of projects completed under the NAFCC and the number of projects still pending;
- (c) whether the Government has conducted any studies or evaluations conducted on the effectiveness and impact of the projects funded by the NAFCC;
- (d) the measures taken by the Government to expedite the completion of pending projects under NAFCC; and
- (e) the manner in which the Government has integrated climate and disaster resilience earmarking for SCs and STs in existing schemes like the National Action Plan on Climate Change (NAPCC)?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a). The National Adaptation Fund for Climate Change (NAFCC) was established to support adaptation activities in the States and Union Territories (UTs) of India that are vulnerable to the adverse effects of climate change. Under NAFCC, 30 projects have been sanctioned in 27 States and UTs with total project cost of Rs 847.48 crores. The National Bank for Agriculture and Rural Development (NABARD) is the National Implementing Entity (NIE) for NAFCC and project funds are released to NABARD in instalments based on the performance of the projects and NAFCC guidelines. The breakup of the fund sanctioned/utilized under the NAFCC since Financial Year 2019-2020, year-wise is mentioned below-

Year	Particulars	Amount (₹)
2019-20	Sanctioned Amount	33,51,94,996/-
	Amount Utilized	98,91,22,622/-
2020-21	Sanctioned Amount	42,94,21,558/-
	Amount Utilized	1,18,67,63,562/-
2021-22	Sanctioned Amount	59,77,08,306/-

Year	Particulars	Amount (₹)
	Amount Utilized	65,63,14,961/-
2022-23	Sanctioned Amount	20,94,53,206/-
	Amount Utilized	20,39,18,403/-
2023-24	Sanctioned Amount	0/-
	Amount Utilized	19,40,362/-
<i>Note: The balance amount, which could not be utilized during previous financial year, was carried forward to next year.</i>		

(b) to (d) Out of the total 30 NAFCC projects, 18 projects have been completed and 12 projects are on-going. Development Monitoring and Evaluation Division (DMED) of this Ministry through Deloitte conducted Third Party Evaluation of 30 projects under NAFCC. The final report of the evaluation was published in December 2020.

(e) India's National Action Plan for Climate Change (NAPCC) provides the overarching policy framework for climate change mitigation and adaptation through its National Missions in specific areas of solar energy, energy efficiency, water, sustainable agriculture, health, Himalayan ecosystem, sustainable habitat, green India and strategic knowledge for climate change. The NAPCC is guided by the principles which includes: 'Protecting the poor and vulnerable sections of society through an inclusive and sustainable development strategy, sensitive to climate change.'
